## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP(CAA) No. 55/NCLT/AHM/2017 In CA 545/2016(GHC)

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

Name of the Company:

Abellon Energy Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** 

1. KAVANKUMAR MANKAD J Advocate Petitioner June 7B VAIBHAUI - K. PARIKH

Learned Advocate Mr. Kavankumar Mankad i/b Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

The representation from Regional Director received for the second time.

At request of learned Counsel for petitioner.

List the matter on 16.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of December, 2017.